

so far. However according to his provisional finding, the accident was due to an act of sabotage.

Train Mishap averted

2988. Shri Brij Basi Lal:
Shri Vishwa Nath Pandey:
Shri Braj Bihari Mehrotra:
Shri Ram Swarup:
Shri Balgovind Verma:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that an accident to the 163 Up Burhwal-Sitapur passenger train was averted on the 13th November, 1966 when the Driver applied brakes and brought the train to a halt on spotting some boulders on the track near Parsendi Station; and

(b) if so, the details of the incident?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) On 13-11-1966 at about 15.07 hours, while train No. 163 Up passenger was running between Parsendi and Sitapur Junction stations on Burhwal-Sitapur Section of the North Eastern Railway, the driver stopped the train at Km No. 90/11, as he noticed 4 boulders lying on the track. The boulders were removed immediately and as a result of this, the train suffered detention for 9 minutes only. There was no loss to property or life. The State Government Railway Police Sitapur are investigating the case.

Steel Enquiry Body

2989. Shri Hari Vishnu Kamath: Will the Minister of Iron and Steel be pleased to refer to the reply given to Starred Question No. 185 on the 4th November, 1966 and state:

(a) whether the requisite data has been collected and placed before the Sarkar Committee;

(b) whether adequate office and residential accommodation has been

made available to the Chairman and Members of the Committee; and if not, the reasons therefor;

(c) whether the committee has held any meetings so far and if so, when; and

(d) the stage at which the work of the Committee has reached?

The Minister of Iron and Steel (Shri T. N. Singh): (a) Some data have been collected and made available to the Committee. Further information as required by the Committee as the work proceeds will be collected and made available.

(b) Yes.

(c) The Committee has already met a few times and will now work on a continuous basis.

(d) It will not be possible or proper for the Ministry to make a periodical progress report on the work of an independent Committee presided over by a former Chief Justice of India. The Ministry will, however, keep in close touch with the Committee and facilitate its work in every possible way towards early completion.

डानकुनी स्टेशन पर रेलवे कर्मचारियों और पुलिस में मूठभेड़

2990. श्री शिंदरे :
श्री हुकूम चन्द कछवाय :
श्री य० द० सिंह :

क्या रेलवे मंत्रों यह बनाने की कृपा करेंगे कि :

(क) क्या 9 नवम्बर, 1966 के "हिन्दुस्तान" में प्रकाशित यह समाचार सच है कि पूर्व रेलवे के डानकुनी स्टेशन पर बीस व्यक्ति जिनमें, 11 रेलवे कर्मचारी शामिल हैं, चावल चुराते हुए पुलिस के साथ मूठभेड़ में घायल हो गये थे; और

(ख) यदि हां, तो इस संबंध में क्या कार्यवाही की गई है ?